

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2015

Dated: 28th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Power Grid Corporation of India Ltd. Appellant (s)
Versus**

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr.Sitesh Mukherjee,
Ms. AkanshaTyagi

Counsel for the Respondent(s) : -

ORDER

Respondents have been served and affidavit of service is filed. Nobody is representing the respondents.

List the matter on **26.11.2015**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk